

(b) whether there is any proposal to confirm more monthymen as permanent; and

(c) if so, how many ?

The Minister of Food and Agriculture (Shri A.P. Jain): (a) Nil.

(b) No.

(c) Does not arise.

Indian Agricultural Research Institute

25x. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) the names of the Unions and Associations of the employees of the Indian Agricultural Research Institute;

(b) what is the membership of each one of them; and

(c) which of these organisations have been recognised ?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b).

Name of Unions and Association	Total No. of membership
1. Gazetted Scientific Staff Association I.A.R.I.	60
2. Non-Gazetted Scientific Staff Association, I.A.R.I.	99
3. Pusa Agricultural Research Society I.A.R.I.	150
4. Ministerial Staff Association, I.A.R.I.	156
5. The Engineering Workers Staff Association	70

(c) Serial Nos. 1 to 4 above.

Indian Agricultural Research Institute

25z. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state the number of workers on daily wage basis as on 31st August, 1956 in the Indian Agricultural Research Institute sub-stations outside Delhi ?

The Minister of Food and Agriculture (Shri A. P. Jain): 224.

Indian Agricultural Research Institute

253. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state whether there is any system of Contributory Provident Fund for the monthymen in the Indian Agricultural Research Institute ?

The Minister of Food and Agriculture (Shri A. P. Jain): No.

Indian Agricultural Research Institute

254. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) whether the monthymen in the Indian Agricultural Research Institute are entitled to any leave; and

(b) if so, what kind of leave and how much in a year ?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) Casual leave for 10 days.

Indian Agricultural Research Institute

255. Shri Achalu : Will the Minister of Food and Agriculture be pleased to state :

(a) whether there are any proposals to construct additional quarters for monthymen employed in the Indian Agricultural Research Institute who have not been allotted any quarters;

(b) whether house rent allowance is being paid to those monthymen who have not been provided with Government accommodation; and

(c) if not, the reason, therefor ?

The Minister of Food and Agriculture (Shri A. P. Jain) (a) Yes.

(b) No.

(c) They are not entitled to any House Rent allowance since they are not on the regular establishment of the Institute. They are paid from contingencies provision in the budget of Indian Agricultural Research Institute.